CORRECTED AS ON 20.7.2018



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SIXTH SESSION 2018

LIST OF STARRED QUESTIONS FOR ANSWER ON 20 JULY 2018

Total No. of Questions: 60

DEPARTMENTS INDEX					
SL.	DEPARTMENT	QUESTION NOS.			
NO					
1	Environment	8C*, 13A, 13B**, 15C***, 16A, 16B			
2	Evacuee Property	12A			
3	Forests	5B, 8B, 10B, 10C****, 12B			
4	Home	2B, 3B, 6B, 8A, 9B, 10A, 15A, 16C, 17B,			
		19A, 20A			
5	Ports	2A			
6	Public Works	1A, 2C, <u>3A</u> , 4A, 5A, 7B, 7C, 9A, 11A, 11B,			
		13C, 14A, 15B, 18A, 18B, 18C, 19C, 20B,			
		20C, 21A, 21B, 21C			
7	Rural Development	4C, 14B, 19B			
8	Science & Technology	3C, 4B, 7A			
9	Transport	1C, 6A, 6C, 9C, 17A			
10	Vigilance	1B, 12C, 17C			

- * Transferred to Industries to replied as Unstarred LAQ No. 92 on 24.7.2018.
- ** Transferred to Panchayats to replied as Unstarred LAQ No. 91 on 25.7.2018.
- *** Transferred to Urban Development to replied as Unstarred LAQ No. 99 on 23.7.2018.
- **** Transferred to Tribal Welfare to replied as Unstarred LAQ No. 100 on 23.7.2018.

3A – WAS DISALLOWED BY THE HON'BLE SPEAKER ON THE REQUEST OF MINISTER AND C.M.

	MEMBERS INDEX					
Sl. No	Name of the Member	LAQ No.	Department			
1	SHRI RAJESH PATNEKAR	1A	Public Works			
		1 B	Vigilance			
		1C	Transport			
2	SHRI ALEIXO REGINALDO LOURENCO	2A	Ports			
		2B	Home			
		2C	Public Works			
3	SHRI CHANDRAKANT KAVALEKAR	3A	DISALLOWED			
		3B	Home			
		3C	Science &			
			Technology			
4	SMT. ALINA SALDANHA	4A	Public Works			
		4B	Science &			
			Technology			
		4C	Rural			
			Development			
5	SHRI FILIPE NERY RODRIGUES	5A	Agency Public Works			
5	SHRI FILIPE NER I KODRIGUES	5A 5B	Forests			
6	SHRI NILKANTH HALARNKAR	6A				
0	SHKI MEKANTI HALAKINKAK	6B	Transport Home			
		6C	Transport			
7	SHRI SUBHASH SHIRODKAR	7A	Science &			
/	SHKI SUDHASH SHIKODKAK		Technology			
		7B	Public Works			
		7D 7C	Public Works			
8	SHRI WILFRED D'SA	8A	Home			
		8B	Forests			
		8C	Transferred			
9	SHRI CHURCHILL ALEMAO	9A	Public Works			
		9B	Home			
		9C	Transport			
10	SHRI DEEPAK PAUSKAR	10A	Home			
		10H	Forests			
		10D	Transferred			
11	SHRI CLAFASIO DIAS	10C	Public Works			
		11R	Public Works			
12	SHRI PRATAPSINGH RANE	11D 12A	Evacuee			
14		1 - 1 1	Property			
		12B	Forests			
		120	1 010505			

		12C	Vigilance
13	SHRI LUIZINHO FALEIRO	13A	Environment
		13B	Transferred
		13C	Public Works
14	SHRI DAYANAND SOPTE	14A	Public Works
		14B	Rural
			Development
			Agency
15	SHRI ISIDORE FERNANDES	15A	Home
		15B	Public Works
		15C	Transferred
16	SHRI JOSE LUIS CARLOS ALMEIDA	16A	Environment
		16B	Environment
		16C	Home
17	SHRI NILESH CABRAL	17A	Transport
		17B	Home
		17C	Vigilance
18	SHRI FRANCISCO SILVEIRA	18A	Public Works
		18B	Public Works
		18C	Public Works
19	SHRI ANTONIO FERNANDES	19A	Home
		19B	Rural
			Development
			Agency
		19C	Public Works
20	SHRI DIGAMBAR KAMAT	20A	Home
		20B	Public Works
		20C	Public Works
21	SHRI RAVI NAIK	21A	Public Works
		21B	Public Works
		21C	Public Works

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA SIXTH SESSION 2018

LIST OF STARRED QUESTIONS FOR ANSWER ON 20 JULY 2018

SHRI RAJESH PATNEKAR <u>PADOCEM WATER TREATMENT PLANT</u>

- 1A. *WILL the Minister for Public Works be pleased to state:
 - (a) the details of the present status of the new/additional 10 MLD Water Treatment Plant at Padocem in Bicholim Taluka; and
 - (b) the details of the present status of the proposed 10 MLD Water Treatment Plant at Village Sal in Bicholim Taluka?

SHRI RAJESH PATNEKAR

PENDING VIGILANCE CASES

- 1B. *WILL the Minister for Vigilance be pleased to state:
 - (a) the number of vigilance cases pending against various Government servants/officials in various Departments since 1.6.2015 till 30.6.2018; and
 - (b) the details and status of each such case?

SHRI RAJESH PATNEKAR

HARNESS CASES IN KTC

- 1C. *WILL the Minister for Transport be pleased to state:
 - (a) whether there is any provision to provide jobs on compassionate grounds in Kadamba Transport Corporation;
 - (b) if so, the number of jobs given till date;
 - (c) the names and addresses of the candidates that were given jobs on compassionate ground with details thereof;
 - (d) whether any application under harness is pending; and
 - (e) if so, the details thereof?

SHRI ALEIXO REGINALDO LOURENCO MORMUGAO PORT TRUST

- 2A. *WILL the Minister for Ports be pleased to state:
 - (a) whether the Mormugao Port Trust is sharing any revenue with the State Government with respect to its operations at Mormugao Port;

- (b) if so, the details of revenue shared in the last five years;
- (c) whether prior to being declared as a major Port in 1963, the administration and control of Mormugao Port was vested with Captain of Ports Department;
- (d) whether Captain of Ports is consulted by Mormugao Port Trust with respect to expansion projects within its jurisdiction;
- (e) if so, the details of such consultation in the last five years;
- (f) the jurisdiction of the Mormugao Port Trust and whether MPT is the owner of private lands and public beaches that fall within its jurisdiction; and
- (g) the legal position in details?

SHRI ALEIXO REGINALDO LOURENCO <u>CDM SMITH BRIBERY SCAM</u>

- 2B. *WILL the Minister for Home be pleased to state:
 - (a) the details of the CDM Smith bribery scam which involved officials of the Goa Government;
 - (b) the status of the enquiry which was to be conducted by the Chief Secretary; furnish a copy of the enquiry report submitted by the Chief Secretary;
 - (c) whether the Goa Government sought information from the US Justice Department for details into payments to Goa Government officials;
 - (d) if so, the details of correspondence and responses;
 - (e) the details of accused as per the enquiry report;
 - (f) whether an FIR was filed against the accused; and
 - (g) if so, furnish details of the FIR?

SHRI ALEIXO REGINALDO LOURENCO WORKS UNDERTAKEN BY THE PWD

- 2C. *WILL the Minister for Public Works be pleased to state:
 - (a) the details of all works undertaken by the PWD from 1.1.2016 till date including names of the works, details of the works, cost of works, amount paid to the contractors, date of tender, date of completion of works, outstanding amounts to be paid to the contractors work wise;
 - (b) the basis of the rates for material and labour considered for preparing the estimates for the different works undertaken, whether it is as per the GSR or as per market rate;
 - (c) the item-wise details of rates followed by the Department;
 - (d) the procedure adopted for accepting/rejecting tenders from

among the above, which were above the estimated cost; whether it is as per the recommended procedure with details thereof; and

(e) the criteria followed in deciding which infrastructural or any other works are to be taken up by the Department or the GSIDC with details; and also the procedure to be followed by the other Departments that are involved in sanctioning the works to a Department other than the PWD?

SHRI CHANDRAKANT KAVALEKAR

(3A – WAS DISALLOWED BY THE HON'BLE SPEAKER ON THE REQUEST OF MINISTER AND CHIEF MINISTER)

CONSTITUENCY-WISE WORKS CARRIED OUT BY PWD

- 3A. *WILL the Minister for Public Works be pleased to state:
 - (a) the Constituency-wise, Office-wise, Division-wise and date-wise details of works carried out under Roads, Buildings, Water Supply, distribution, JICA and all other Divisions/Corporations/Sections with details such as estimates, notings, administrative approvals, tenders, expenditure sanction, work orders issued, completion of works, etc. from 01/04/2017 till date;
 - (b) whether all the estimates were taken up by the office of the PWD judiciously and transparently, if not, reasons therefor;
 - (c) whether any officials were held accountable under Citizen Right to Services in a Time Bound Manner Act, 2013 for the lapses, delay, biased approach, etc. if any during this period;
 - (d) the Constituency-wise and Division/Section-wise details with current status of estimates/ activities/ works/ repairs/ maintenance related; and
 - (e) the list of estimates/works/repairs/maintenance related files which have not been approved by Finance Ministry since 1.4.2015 till date, Constituency-wise?

SHRI CHANDRAKANT KAVALEKAR CRIMES REGISTERED IN THE STATE

- 3B. *WILL the Minister for Home be pleased to state the Constituency-wise and year-wise details of all types of crimes registered in the State since 01-04-2015 till date by all Sections/ Departments of Home Ministry in the State as under:
 - i. list of cases registered category-wise and resolved with final verdict from Judicial Court;

- ii. list of all cases registered with regards to employees belonging to the State Government, Central Government, State affiliated Corporations, Local Bodies, Aided Institutions, Autonomous Boards, etc;
- iii. list of crimes registered and investigated by CID, ACB and Police stations about corruption cases in respect to employees belonging to State Government, Corporations, Boards as well as Local Bodies; and
- iv. list of cases registered with the Government since 01/04/2015 till date wherein the accused have been convicted by the Judiciary?

SHRI CHANDRAKANT KAVALEKAR GARBAGE FREE STATE

- 3C. *WILL the Minister for Science and Technology be pleased to state whether it is a fact that Goa has been declared as Garbage Free State, if so, furnish details as under:
 - i. whether all local bodies, Corporations, Municipalities and Panchayats are well equipped to maintain their area of jurisdiction garbage free;
 - ii. the names of the schemes launched by the State Government as well as Central Government, including financial assistance to ensure garbage free environment in the State including National Highways, Public Institutions, Coastal areas, private areas etc;
 - iii. whether the Government appointed Contractors still continue to collect garbage along the National Highways and State Roads; if so, the details thereof;
 - iv. whether the Government has appointed any mechanism to look after the overall performance of the contractors on daily/regular basis; if so, the details thereof;
 - v. the details of the action plan of the Government to keep Goa garbage free all the time;
 - vi. whether the garbage plants set up in various parts of the State by the Government or local bodies like Municipalities, Corporations, Panchayats, etc. are working satisfactorily; and
 - vii. whether the Government has evaluated verified and submitted the report on the cleaning, garbage free environment; if so, the details constituency-wise and taluka wise?

SMT. ALINA SALDANHA WATER ISSUES IN CORTALIM CONSTITUENCY

- 4A. *WILL the Minister for Public Works be pleased to state:
 - (a) the time frame by which the water supply system for the villages of Cortalim, Quelossim and Sancoale will be put in place for uninterrupted water supply for at least 12 to 15 hours; and
 - (b) whether the Government has any plan to construct an additional 10,000 cu.m. MBR on the Government land available near the existing 10,000 cu.m. MBR near Meta Strips in Cortalim Constituency to put an end to the water woes of Cortalim, Quelossim and Sancoale; if so, details thereof?

SMT. ALINA SALDANHA <u>SOLID WASTE MANAGEMENT PLANT AT VERNA INDUSTRIAL</u> ESTATE

- 4B. *WILL the Minister for Science and Technology be pleased to state:
 - (a) whether the process for land acquisition for the proposed Solid Waste Management facility at Verna in plot No. U06 in Verna Industrial Estate, under survey No. 159/1 of Village Loutolim has been completed;
 - (b) the present status of the project as far as administrative procedures/sanctions are concerned; and
 - (c) the approximate date by which the construction work on the project is expected to start and be completed?

SMT. ALINA SALDANHA

STATUS OF TECHNICAL STAFF AT DRDA-SOUTH

- 4C. *WILL the Minister for Rural Development Agency be pleased to state:
 - (a) the reasons for the status quo with respect to the urgent need of technical staff and transport facilities which is making it difficult for DRDA (South) to monitor and complete the works that are in progress; and
 - (b) the time frame by which the required technical staff and the transport facility will be provided to DRDA (South)?

SHRI FILIPE NERY RODRIGUES <u>ROADS AND BRIDGES CONSTRUCTED WITH CENTRAL</u> GOVERNMENT FUNDS

- 5A. *WILL the Minister for Public Works be pleased to state:
 - (a) the total number of works such as bridges and roads taken up by Public Works Department under Central Government Funds with

details such as name of work, name of agency, cost of work and status of each work as on date;

- (b) the total amount of funds received from 01/04/2014 till date and the total amount required to complete the roads and bridges works which are in progress; and
- (c) the total amount to be received for new projects with details such as name of work, estimated cost and date of commencement of works?

SHRI FILIPE NERY RODRIGUES

DIVERSION OF FOREST LAND FOR SOUTH WESTERN RAILWAY

- 5B. *WILL the Minister for Forests be pleased to state:
 - (a) whether State Board of Wildlife, Goa has issued permission for diversion of forest land in Goa to doubling of railway line by South Western Railway from Kulem to Vasco section; if so, the details such as:
 - i. area allowed for diversion;
 - ii. name of the village;
 - iii. date of sanction;
 - iv. number of trees proposed to be cut;
 - (b) whether the Environment Impact Assessment Study has been carried out; if so, furnish a copy of the report;
 - (c) the extent of additional forest land being allowed to be diverted for doubling of South Western Railway; and
 - (d) the present status of development work by South Western Railway in the forest area?

SHRI NILKANT HALARNKAR

TAX COLLECTION AT VARIOUS CHECK POSTS IN THE STATE

- 6A. *WILL the Minister for Transport be pleased to state:
 - (a) the details of tax collected at all R.T.O Check Posts in the State from 1.12.2017 to 6.12.2017 and 1.1.2018 to 6.1.2018;
 - (b) whether while collecting tax, the vehicle has to be present at the check post;
 - (c) the names of the R.T.O Officers presently posted at all the Check Posts in the State;
 - (d) the names of R.T.O Officers that collected tax on 1.12.2017 to 6.12.2017 and 1.1.2018 to 6.1.2018 at Dhargal and Dodamarg Check Posts and the types of vehicles that were inspected by them and the amount of tax collected?

SHRI NILKANTH HALARNKAR CRIMINAL CASE REPORT

6B. *WILL the Minister for Home be pleased to state:

- (a) the details of CR. No 189/15 u/s 4, 5, 7 ITP Act such as name of the Investigating Officer, names of the Punch Witnesses, number of victims rescued with their residential addresses; and
- (b) the reason for A-Final of the above mentioned CR. No?

SHRI NILKANTH HALARNKAR <u>**RTO OFFICERS AND THEIR POSTINGS</u></u></u>**

6C. *WILL the Minister for Transport be pleased to state the details of all the RTO Officers with name of the officer and places of postings during the last 5 years?

SHRI SUBASH SHIRODKAR <u>SCHEMES IMPLEMENTED FOR PROMOTION</u> <u>OF SCIENCE IN THE STATE</u>

7A. *WILL the Minister for Science and Technology be pleased to state the Schemes implemented by the Government to promote Science in the State with details scheme-wise and expenditure incurred on each Scheme?

SHRI SUBASH SHIRODKAR EXPANSION PLANS FOR OPA WATER SUPPLY PLANT

- 7B. *WILL the Minister for Public Works be pleased to state:
 - (a) whether the Government has any plans for the expansion of Opa Water Supply Plant;
 - (b) if so, the details of the proposed plan;
 - (c) the date the work was tendered along with the cost of the project; and
 - (d) the time frame by which the project will be completed and commissioned?

SHRI SUBASH SHIRODKAR MOISAL-PANCHWADI WATER TREATMENT PLANT

7C. *WILL the Minister for Public Works be pleased to state:

- (a) the date the work of the Moisal-Panchwadi Treatment Plant was tendered and awarded;
- (b) the tendered amount of the entire project with name of the executing agency; and
- (c) the date by which the project will be completed and commissioned?

SHRI WILFRED D'SA

FIRs REGISTERED

- 8A. *WILL the Minister for Home be pleased to state:
 - (a) the details of FIR registered against a resident of H. No. 150, Utorda. P.O. Majorda, Salcete-Goa:
 - (i) the details of the charge sheet filed and action taken report;
 - (ii) a copy of all FIRs registered against him;
 - (b) the details of FIR filed vide No. 38/2018 and 40/2018 at Colva Police Station;
 - (i) whether Police have carried out a proper investigation in this case with details thereof;
 - (ii) the details of weapons used and whether the weapons have been attached;
 - (c) the details of FIR No. 37/2018 at Colva Police Station;
 - (i) whether Police have investigated the case; if so, the action taken report;
 - (ii) the present status of the case and the reasons for pendency;
 - (d) the details of FIR No. 133/2015 registered at Verna Police Station;
 - (i) the reasons the accused was not taken into custody for investigation;
 - (ii) the details of the medical report during his arrest;
 - (iii) the name of the doctor that examined the accused; and
 - (iv) a copy of all medical reports during his arrest?

SHRI WILFRED D'SA

PHYSICAL SURVEY TO IDENTIFY PRIVATE FORESTS

- 8B. *WILL the Minister for Forests be pleased to state:
 - (a) whether any physical survey is being conducted in the Villages to identify Private Forests;
 - (b) if so, the details village-wise;
 - (c) whether any structure is being identified in the Private Forest;
 - (d) if so, the village-wise details and nature of the structure; and

(e) if the survey has not been conducted physically, the action plan of the Government to get the Private Forests physically verified?

SHRI WILFRED D'SA <u>POLLUTION AT VERNA INDUSTRIAL ESTATE</u>

8C. * Transferred to Industries to replied as Unstarred LAQ No. 92 on 24.7.2018.

SHRI CHURCHILL ALEMAO <u>INCOMPLETE WORKS IN BENAULIM CONSTITUENCY</u>

- 9A. *WILL the Minister for Public Works be pleased to state:
 - (a) the time frame by which the Government will reinstate the roads dug up for laying the underground JICA water pipeline from Colva to Cavelossim;
 - (b) whether the Government will consider building stilt bridge for Western Bypass in Seraulim, Mungul and Benaulim village;
 - (c) the time frame by which the Government will de-silt and repair the River banks of River Sal from Benaulim (Khareband) to Mobor;
 - (d) the quantum of road in meters acquired for MMDR road from Voltar Benaulim to Varca Church;
 - (e) the name of the authority maintaining the Assolna to Cavellosim and Telaulim to Varca Bridge;
 - (f) whether the Government is planning to dispose the treated water from Colva Sewerage Plant into the Sea;
 - (g) if not, the place the treated water will be disposed; and
 - (h) whether the Department will retain the Colva village roads after the installation of sewerage pipeline?

SHRI CHURCHILL ALEMAO

SHORTAGE OF POLICE PERSONNEL AT COLVA POLICE STATION

- 9B. *WILL the Minister for Home be pleased to state:
 - (a) the measures taken by the Government to increase or fill the vacant posts of Police personnel at Colva Police Station;
 - (b) the measures taken by the Government to increase the four wheelers for the use of Police Personnel at the Colva Police Station;
 - (c) whether the Government is planning to build or renovate the Colva Police Station; if so, the time frame by which the work will commence;

- (d) the shortage of Police staff in the State with details rank-wise; and
- (e) the purpose of posting traffic police in Colva village?

SHRI CHURCHILL ALEMAO <u>OPERATIONAL OFFICES FOR RENEWAL OF LICENSES OF RENT-</u> A- BIKE

- 9C. *WILL the Minister for Transport be pleased to state:
 - (a) the rationale for asking the operating office for renewal of licenses for Rent-a-Bike ; and
 - (b) the number of States in the Country that have implemented speed Governors for Taxis or any other vehicles with details such as names of the States, types of vehicles?

SHRI DEEPAK PRABHU PAUSKAR <u>STATUS OF FIRE STATION AT DHARBANDORA</u>

- 10A. *WILL the Minister for Home be pleased to state:
 - (a) the present status of fire station at Dharbandora; and
 - (b) whether the Government has any plan to have a Police outpost at Kirlapal Dabal and in Village Panchayat Kalay ?

SHRI DEEPAK PRABHU PAUSKAR JEEPS PLYING AT DUDHSAGAR WATERFALL

- 10B. *WILL the Minister for Forests be pleased to state:
 - (a) the details of number of jeeps plying at Dudhsagar waterfall during the last 4 years;
 - (b) the details of the number of Tourists that visited the water fall during the last 4 seasons i.e. from the month of November to June;
 - (c) the number of trips per season;
 - (d) the details of revenue generated thereof; and
 - (e) whether there is any future plan of the Government in promoting Tourism at Dudhsagar Waterfall ?

SHRI DEEPAK PRABHU PAUSKAR <u>FOREST SETTLEMENT CASES</u>

10C. * Transferred to Tribal Welfare to replied as Unstarred LAQ No. 100 on 23.7.2018.

SHRI CLAFASIO DIAS

BYPASS ROAD ALIGNMENT

11A. *WILL the Minister for Public Works be pleased to state:

- (a) the present status of the bypass road alignment in Panzorconim NH 17;
- (b) whether the survey of 3 alignments have been completed;
- (c) whether the bypass road has been finalized;
- (d) if so, the details of the Report with plan; and
- (e) if not, the time frame by which it will be finalized ?

SHRI CLAFASIO DIAS

POT HOLES ON ROADS IN CUNCOLIM CONSTITUENCY

- 11B. *WILL the Minister for Public Works be pleased to state:
 - (a) the measures taken to repair pot holes on roads in Cuncolim Constituency; and
 - (b) the reasons for not issuing work order for the repairs of pot holes on roads in Cuncolim Constituency during last one year ?

SHRI PRATAPSINGH RANE

EVACUEE PROPERTY

- 12A. *WILL the Minister for Evacuee Property be pleased to state:
 - (a) in tabular format the total area of evacuee property; the survey nos. of the evacuee properties the year after liberation, the area and quality of land such as garden land, kher and morod; and
 - (a) whether the Government will consider leasing the same to the farmers of the area to cultivate the same?

SHRI PRATAPSINGH RANE <u>ENCROACHMENT OF LAND IN SATTARI, SANGUEM AND</u> CANACONA

12B. *WILL the Minister for Forests be pleased to state the area of land encroached in Sattari, Sanguem and Canacona by the people of the respective areas?

SHRI PRATAPSINGH RANE <u>PENDING VIGILANCE CASES</u>

12C. *WILL the Minister for Vigilance be pleased to state the total number of Vigilance cases pending with the Government?

SHRI LUIZINHO FALEIRO

POLLUTION DUE TO CARBON DUST EMISSIONS IN DAVORLIM AND AQUEM BAIXO

13A. *WILL the Minister for Environment be pleased to state:

- (a) whether the Pollution Control Board has conducted any test to determine the air pollution caused by carbon dust emissions in the Davorlim and Aquem Baixo Panchayat Areas of Navelim Constituency;
- (b) if so, the details thereof and the action initiated in the matter to rectify the situation; and
- (c) the steps taken by the Government to solve the problem of air pollution?

SHRI LUIZINHO FALEIRO CONSTRUCTIONS ON THE BANKS OF RIVER SAL

13B. *Transferred to Panchayats to replied as Unstarred LAQ No. 91 on 25.7.2018.

SHRI LUIZINHO FALEIRO <u>UN-COORDINATED PUBLIC WORKS</u>

13C. *WILL the Minister for Public Works be pleased to state:

- (a) whether the Government has any control over the digging of roads under the pretext of laying pipelines, telephone cables, electrical lines, sewerage connections, road repairs, etc. which is haphazard, un-coordinated and unplanned; and
- (b) whether it is a fact that this has resulted in loss of huge sum of money, wastage of manpower and also endangering lives as well as causing extreme inconvenience to the commuters?

SHRI DAYANAND SOPTE WORKS UNDERTAKEN IN MANDREM CONSTITUENCY

14A. *WILL the Minister for Public Works be pleased to state the total number of projects undertaken by Public Works Department (all sections) in Mandrem Constituency from 1.1.2017 till date with details such as (i) name of the project, (ii) total estimated cost of the project, (iii) number of projects already tendered, (iv) number of projects pending after getting administrative approval, (v) number of projects tendered but works orders not issued, and (vi) the number of work orders issued for different projects but work not started?

SHRI DAYANAND SOPTE <u>UTILISATION OF FUNDS FOR DEVELOPMENT/CONSTRUCTION IN</u> <u>IN MANDREM CONSTITUENCY</u>

14B. *WILL the Minister for Rural Development Agency be pleased to state the total fund utilised for development/construction of various projects in Mandrem Constituency under Rural Development Agency from 1.3.2016 till date with details such as (i) name of the project, (ii) estimated cost of the project, (iii) name of the village panchayat, (iv) number of projects completed, and (v) number of projects incomplete with reasons therefor?

SHRI ISIDORE FERNANDES

DRUG CASES REGISTERED IN CANACONA TALUKA

- 15A. *WILL the Minister for Home be pleased to state:
 - (a) the year-wise and taluka-wise details of the total number of drug cases registered in the State in the last three years;
 - (b) whether there is a rise in such cases during the last three years;
 - (c) the number of cases acquitted during the last three years;
 - (d) whether the Government is aware that drug peddlers are operating from other States;
 - (e) if so, whether the Government intends to initiate action to curb/arrest drug peddlers; and
 - (f) the measures adopted by the Government to arrest the drug peddlers and drug pushers?

SHRI ISIDORE FERNANDES

PLAN AND NON-PLAN WORKS IN CANACONA CONSTITUENCY

- 15B. *WILL the Minister for Public Works be pleased to state:
 - (a) the number of proposals for works received by the Government from Canacona Constituency;
 - (b) the details of Non-Plan and Plan works with their estimated cost;
 - (c) whether the works are tendered; if so, the details thereof;
 - (d) whether the projects/works are awaiting expenditure sanction; if so, the details thereof;
 - (e) whether there is shortage of funds to commence the works; and

(f) if not, the reasons for pendency?

SHRI ISIDORE FERNANDES <u>CONTROL ON THE USE OF PLASTIC</u>

15C. *Transferred to Urban Development to replied as Unstarred LAQ No. 99 on 23.7.2018.

SHRI JOSE LUIS CARLOS ALMEIDA <u>AMBIENT AIR QUALITY MONITORING STATIONS</u>

16A. *WILL the Minister for Environment be pleased to state:

- (a) the details of readings of all Ambient Air Quality Monitoring stations at all locations in Mormugao Taluka during the last one year;
- (b) whether these readings are within permissible limits; and
- (c) if not, the action the Government intends to take to control the level of pollution?

SHRI JOSE LUIS CARLOS ALMEIDA <u>COAL/COKE HANDLED BY MORMUGAO PORT</u>

- 16B. *WILL the Minister for Environment be pleased to state:
 - (a) the month-wise details of the total quantity of coal/coke handled by the Mormugao Port during the last one year;
 - (b) whether the Government is satisfied with Ambient Air Quality standards in Mormugao and Vasco-da-Gama area during the last one year; and
 - (c) if so, whether this could be attributed to low quantities of coal/coke handled at Mormugao Port during the last six months?

SHRI JOSE LUIS CARLOS ALMEIDA <u>THEFTS TAKING PLACE AT THE ATMs.</u>

- 16C. *WILL the Minister for Home be pleased to state:
 - (a) whether the Government is aware that thefts are taking place at the ATMs.;
 - (b) if so, whether there is any progress in nabbing the culprit;
 - (c) the action the Government intends to take to avoid such incidents at the ATMs.; and

(d) the number of theft cases registered in Vasco Police Station for last two years?

SHRI NILESH CABRAL

PERMITS ISSUED TO PRIVATE AND KTC STAGE CARRIAGES

- 17A. *WILL the Minister for Transport be pleased to state:
 - (a) the total number of Stage Carriages registered in State;
 - (b) the details of permits issued to private and KTC Stage Carriages such as date of issue, validity period, name of the permit holder, address and route till date ;
 - (c) whether any study has been undertaken to Nationalize the routes so as to provide efficient public transport in the State; if not, whether Government intends to undertake a study and action plan for the same; and
 - (d) the total number of buses owned by KTCL, average cost of running a bus per km., total employees in KTCL, including permanent and temporary?

SHRI NILESH CABRAL

DETAILS OF 'C' FORM COLLECTION

- 17B. *WILL the Minister for Home be pleased to state:
 - (a) the Police Station wise details of the number of 'C' forms collected by Police Stations all over the State for the years from 2015-16, 2016-17 and 2017-18;
 - (b) the number of foreign tourists, nationality, duration of stay, place of stay, consolidated summary for last 3 years Police Station wise as per details in 'C' form; and
 - (c) the action taken so far against those hotels/guest house owners who have not furnished the 'C' forms and action taken for the last 3 financial years case wise ?

SHRI NILESH CABRAL

CASES/FIR's FILED BEFORE ACB AGAINST GOA CIVIL SERVICE OFFICERS

- 17C. *WILL the Minister for Vigilance be pleased to state:
 - (a) the total number of cases/ FIRs filed before ACB against Goa Civil Service Officers and other public servants between 1.4.2015 till date;

- (b) the case-wise details such as date of FIR, sections under which filed, brief history of the offence committed and names against whom cases /FIRS have been lodged and name of the complainant;
- (c) the details of the investigation in each case indicating whether investigation has been completed or pending;
- (d) the reasons for not completing the investigation;
- (e) the time frame by which each investigation is likely to be completed; and
- (f) the name the Investigation Officer in each case?

SHRI FRANCISCO SILVEIRA

NOTICE FOR EVICTION

18A. *WILL the Minister for Public Works be pleased to state:

- (a) whether the Government is aware of the notices for eviction served on those people whose land along with their dwelling has been acquired for expansion of N.H.17;
- (b) whether it is fair on the part of the Government to serve such notices without the payment of compensation and providing proper shelter to them;
- (c) whether the Government chooses the rainy season for the eviction of these people;
- (d) whether the Government has any plan to make provision for construction of alternate houses for these people; and
- (e) whether the Government will assure to protect the interests of these people?

SHRI FRANCISCO SILVEIRA

HOT MIXING OF VILLAGE ROADS

- 18B. *WILL the Minister for Public Works be pleased to state:
 - (a) whether any estimates are prepared for hot mixing the roads in St. Andre Constituency; if so, the details Panchayat wise ;
 - (b) the status of the road works in St. Andre Constituency ;
 - (c) the time frame by which the Government will tender the work and issue work order to repair the existing roads which are in very bad shape; and
 - (d) the time frame by which the work will be completed?

SHRI FRANCISCO SILVEIRA

CONSTRUCTION OF CATTLE PASS

18C. *WILL the Minister for Public Works be pleased to state:

- (a) whether the Government proposes to construct cattle pass/under passage in Mascarenhas Waddo in Goa Velha, Moita in Agassaim along the Goa Velha Agassaim by pass on NH-17;
- (b) if so, the height and width of the cattle pass;
- (c) whether it could be used by Light Motor Vehicles; and
- (d) the time frame by which work will be completed?

SHRI ANTONIO FERNANDES

CONSTRUCTION OF POLICE OUTPOST IN SANTA CRUZ VILLAGE

19A. *WILL the Minister for Home be pleased to state:

- (a) whether the proposal to construct a Police Outpost in Santa Cruz Constituency is pending before the Government;
- (b) if so, the reasons for the delay; the present status of the proposal; and
- (c) the time frame by which the proposed Police Outpost will be set up and made functional?

SHRI ANTONIO FERNANDES <u>HINDU CREMATORIUM SITUATED AT ODLEMBHAT IN</u> SANTACRUZ

- 19B. *WILL the Minister for Rural Development Agency be pleased to state:
 - (a) whether a proposal for the work of renovation, beautification and electrification of Hindu Crematorium situated at Odlembhat in Santa Cruz Constituency is pending;
 - (b) if so, the reasons for delay;
 - (c) the present status of the proposal; and
 - (d) the time frame by which the said proposal will be completed?

SHRI ANTONIO FERNANDES

WATER SHORTAGE IN SANTA CRUZ CONSTITUENCY

- 19C. *WILL the Minister for Public Works be pleased to state:
 - (a) whether the Government is aware of the acute water shortage problem faced by the residents living in various areas of the Santa Cruz Constituency;
 - (b) the quantity of water supplied at present to Santa Cruz Constituency on day-to-day basis;
 - (c) the quantity of water required for Santa Cruz Constituency on dayto-day basis; and
 - (d) the measures taken by the Government to resolve the issue?

SHRI DIGAMBAR KAMAT RAIDS ON HOTELS/MASSAGE PARLOURS IN HOTELS

- 20A. *WILL the Minister for Home be pleased to state:
 - (a) the number of Hotels/Massage Parlours raided by Police in the State for busting prostitution rackets;
 - (b) the details such as name of Hotel/Massage Parlour, location, date of raid, jurisdiction of Police Station;
 - (c) the details of people arrested from 01/01/2015 till date;
 - (d) the details of number of cases where the main culprit has been arrested by the Police; and
 - (e) the action initiated against the Hotels/Massage Parlour?

SHRI DIGAMBAR KAMAT SEWERAGE SCHEME UNDERTAKEN BY JICA

- 20B. *WILL the Minister for Public Works be pleased to state:
 - (a) the progress of Sewerage Scheme undertaken in Margao Constituency by Japan International Cooperation Agency (JICA);
 - (b) the details such as work executed, work under execution and sewerage lines commissioned;
 - (c) the details of each work completed/under execution such as name of contractor, date of commencement, date of completion and amount paid/payment pending;
 - (d) the date by when the entire work is expected to be completed and commissioned;
 - (e) the provision made for maintenance of such lines with details of equipment in hand required for such work;
 - (f) whether the tenders for home connections have been finalized;
 - (g) the time frame by which the work for home connections will start; and
 - (h) the details of tenders including names of the contractors with copies of work orders?

SHRI DIGAMBAR KAMAT

SEWERAGE WORK UNDERTAKEN BY SIDCGL

- 20C. *WILL the Minister for Public Works be pleased to state:
 - (a) the progress of Sewerage Scheme undertaken in Margao Constituency by Sewerage and Infrastructural Development Corporation of Goa Limited;
 - (b) the details of work executed, work under execution and sewerage lines commissioned etc;

- (c) the details of each work completed/under execution such as name of contractor, date of commencement, date of completion and amount paid/payment pending;
- (d) the time frame by which the entire work is expected to be completed/commissioned;
- (e) the details of provision made for maintenance of such lines; and
- (f) the details of equipment in hand required for such work?

SHRI RAVI NAIK WORKS UNDERTAKEN IN PONDA CONSTITUENCY

21A. *WILL the Minister for Public Works be pleased to state the number of development works taken up by the Government in Ponda Constituency since 1.6.2015 till date with details such as name and nature of work, estimated amount, tender amount and status of each work?

SHRI RAVI NAIK

PURCHASE OF BITUMEN BY PWD

- 21B. *WILL the Minister for Public Works be pleased to state:
 - (a) the quantity of bitumen purchased by the Department and purchased by the Contractor to carry out department work since 1.3.2014 to 1.3.2016;
 - (b) the details of rate fixed in G.S.R. for the bitumen year-wise;
 - (c) whether the Government is aware that rate of bitumen has been decreased;
 - (d) if so, the total amount of loss incurred due to purchase of bitumen at higher rate;
 - (e) the reasons for not rectifying the rates;
 - (f) the action taken by the Government to recover the amount;
 - (g) the authority responsible for the loss of public money; and
 - (h) the action taken in the matter?

SHRI RAVI NAIK

PERSONS EMPLOYED IN PWD

21C. *WILL the Minister for Public Works be pleased to state the Constituency-wise details of the number of persons employed in Public Works Department since 1.3.2017 till date with the name, address and designation of each?

ASSEMBLY HALL, PORVORIM, GOA N. B. SUBHEDAR SECRETARY

20 JULY 2018